

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1066**

**ANSWERED ON 15/12/2022**

**AADHAAR ID LINK WITH EPIC**

1066. **Shri Narayana Koragappa:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the time taken for confirmation of Aadhaar link with Electronic Photo Identity Card (EPIC); and
- (b) total number of Form 6B submitted as on date?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

(a): Consequent upon amendments made in the Representation of the People Act, 1950 and the Registration of Electoral Rules, 1960, the Election Commission of India (ECI) on 4<sup>th</sup> July, 2022 launched the programme to collect the Aadhaar number of existing electors as well as prospective electors on voluntary basis from 1<sup>st</sup> August, 2022 in all States/UTs. The process of Aadhaar linking with the Elector Photo Identity Card (EPIC) has begun and the concerned electors will be notified authentication result after obtaining the same from Unique Identification Authority of India.

(b): As informed by the ECI, the total number of Form 6B submitted as on 12.12.2022 stand at 54,32,84,760.

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